

any plans for increasing internal consumption of soapstone?

The Minister of Commerce (Shri Karmarkar): Research is in progress at the Central Glass and Ceramics Institute, Jadavpore, on the possibility of utilising Indian varieties of soapstone in the manufacture of glass and ceramics. If the results of the research are favourable, it is expected that soapstone will find an increasing demand in the glass and ceramics industry.

INTER-STATE DISPUTES

***287. Shri S. V. Ramaswamy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any attempts have been made to resolve the differences between:

(1) Madras and Travancore-Cochin States regarding the Periyar Power Project;

(2) Madras and Mysore States regarding the Mekadata Hydro-electric project; and

(b) when the proposed legislation investing the Union with powers to arbitrate such disputes will be introduced?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) (1) The Government of Madras have reported that the differences between them and the Government of Travancore-Cochin regarding Periyar Hydro-Electric Scheme have now been resolved and that the Madras Government have sanctioned the immediate execution of the scheme.

(2) The Government of India have not received any request so far to intervene in the matter.

(b) It is expected that the Inter-State Rivers and River Valleys (Regulation and Development) Bill will be introduced during the next Budget Session of Parliament.

INDIAN INDUSTRIES FAIR IN DELHI

***288. Shri Bahadur Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Federation of Indian Chamber of Commerce have asked for any particular assistance from the Government for holding the Indian Industries Fair in Delhi next year;

(b) if so, whether Government have agreed to give any facilities for the fair; and

(c) whether the site has been selected for the Fair?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Yes, Sir.

CHAMBAL PROJECT

***289. { Shri R. N. Singh:
Shri Mahodaysa:**

Will the Minister of Irrigation and Power be pleased to refer to para 54 on page 137 of the Progress Report of the Five-Year Plan and state:

(a) whether the comments of Madhya Bharat and Rajasthan Governments on the Chambal Project have since been received;

(b) if so, whether any decision to start the work on this Project has been taken;

(c) the estimated amount required for the above purpose; and

(d) the share of each Government?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The comments of the Madhya Bharat Government on the Joint Project Report have been received and some further information from them is awaited. The Rajasthan Government have no comments to offer.

(b) As stated in para. 54 on page 137 of the Progress Report, work on

the Gandhi Sagar Dam in Madhya Bharat and Kotah Barrage in Rajasthan has already begun.

(c) Rs. 51.69 crores for the first stage.

(d) This question is under consideration.

EVACUEE PROPERTY

*293. { Shri Bhagwat Jha Azad:
Shri Dabhi:

Will the Minister of Rehabilitation be pleased to state:

(a) whether any lists of documents relating to evacuee property as provided in the Indo-Pakistan Agreement of 1950 have been recently exchanged between the Governments of India and Pakistan; and

(b) the action taken on the lists exchanged in July 1954?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes.

(b) The names of the owners and the Districts in which the goods are available were notified by means of three Press Notes issued on the 21st August, 7th September and 31st October, 1954 with the suggestion that the claimants should either contract or give instructions regarding disposal to the Indian Property Field Officers at Karachi and Lahore, as the case may be. These particulars were also forwarded to the State Governments, Custodians of Evacuee Property and certain Refugee Associations for giving due publicity.

CALCIUM CARBIDE

*294. Shri Madhao Reddi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any plant for the manufacture of calcium carbide has been installed on an experimental basis;

(b) if so, where; and

(c) the results achieved by this experiment?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes. Sir.

(b) At Tirunelveli (Madras) and Kottayam (Travancore-Cochin State).

(c) The plants are expected to be in regular production shortly.

INSTALLATION OF TRANSMITTER

*295. Shri Radhelal Vyas: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that a provision has been made in the All-India Radio Development Plan for the installation of 1 k.w. transmitter at Gwalior;

(b) the amount that has been provided for this scheme;

(c) the progress that has so far been made in this connection; and

(d) when the installation is likely to be completed?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (d). Originally, provision had been made for a 1 kilowatt transmitter at Gwalior and a 20 kilowatt transmitter at Indore. The plan was revised in the light of the priorities for transmitters in the country having regard to the available funds. That revision has necessitated a postponement of the installation of the transmitter at Gwalior.

HEAVY ELECTRICAL MACHINERY INDUSTRY

*296. Shri V. P. Nayar: Will the Minister of Production be pleased to refer to Para 23 (page 156) of the Progress Report on the First Five Year Plan for 1953-54 and state the reasons which limit the expenditure on the Heavy Electrical Machinery Industry to 2 crores of rupees as against Rs. 7 crores provided in the Plan?

The Minister of Production (Shri K. C. Reddy): Government have been